

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 118 of 2013 &
IA-186 of 2013**

Dated : 1st May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Uttar Pradesh Power Corporation Ltd. ... Appellant(s)

Versus

NHPC Ltd. & Ors. Respondent(s)

**Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma**

**Counsel for the Respondent(s) : Mr. Alok Shankar for R-1
Mr. M.S. Ramalingam for R.15**

ORDER

Mr. Sachin Datta, the learned counsel for the Respondent No.1 is absent in spite of the matter specially posted for his reply arguments.

Post the matter on **26.05.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt